GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1704 TO BE ANSWERED ON 05.03.2020

LEGISLATION FOR NATIONAL LAW UNIVERSITIES

1704. SHRI VIJAY GOEL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government has received any proposal to formulate a legislation on National Law Universities;
- (b) if so, the details thereof; and
- (c) whether Government is in the process of bringing a legislation regulating the National Law Universities, if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI RAVI SHANKAR PRASAD)

(a)to (c) No Sir. No proposal has been received to formulate legislation on National Law Universities in this Ministry. At present, no proposal for bringing a legislation regulating the National Law Universities is under consideration in this Ministry.